

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 24.1.2008.

The Meeting No.39 /AM08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 24.1.2008 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his chamber of DGFT office.

List of members present in the meeting is at Annexure-I

Case No.814 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/216/AM07/DES- VI	RLA File 07/24/40/707/AM07	Lic No./Date 0710049857 31.1.2007	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	67/0- ROCESSED STILL WINE PROCESSED STILL WINE 12.5% ALCOHOL	2280.000	Litre	2,766,400.00	46,107.00
		TOTAL		2,766,400.00	46,107.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE RAW STILL WINE 12.5% ALCOHOL	24000.000	Litre	2,160,000.00	36,000.00
			Total	2,160,000.00	36,000.00

Case No. 815 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Voneyards :td. Namg;pre	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred.
HQ File No. 01/85/50/217/AM07/DES-VI	RLA File 007/24/40/708/AM07	Lic No./Date 0710049858 31.1.2007	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
1.	67/0- ROCESSED STILL WINE	2280.000	Litre	2,766,400.00	46,107.00

	PROCESSED STILL WINE 12.5% ALCOHOL				
		TOTAL		2,766,400.00	46,107.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE RAW STILL WINE 12.5% ALCOHOL	24000.000	Litre	1,987,200.00	33,120.00
			Total	1,987,200.00	33,120.00

Case No.816 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore.	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/218/AM07/DES- VI	RLA File 07/24/40/725/AM08	Lic No./Date 0710049871 31.1.2007	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	67/0- ROCESSED STILL WINE PROCESSED STILL WINE 12.5% ALCOHOL	2280.000	Litre	2,766,400.00	46,107.00
		TOTAL		2,766,400.00	46,107.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE RAW STILL WINE 12.5% ALCOHOL	24000.000	Litre	1,584,000.00	26,400.00
			Total	1,584,000.00	26,400.00

Case No.817 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/969/AM07/DES- VI	RLA File 07/24/40/349/AM07	Lic No./Date 0710048691 28.11.2006	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	61/0- ROCESSED STILL WINE12.5% ALCOHOL	22800.000	Litre	2,766,400.00	47,697.00
			Total	2,766,400.00	47,697.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE 12.5% ALCOHOL	2400.000	Litre	1,584,000.00	1,710,720.00
			Total	1,584,000.00	1,710,720.00

Case No.818 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore.	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/14/AM08/DES- VI	RLA File 07/24/40/42/AM08	Lic No./Date 0710051435 26.4.2007	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	PROCESSED STILL WINE 12.5% ALCOHOL	22800	Litre	2766400.00	46107
			Total	2766400.00	46107

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE 12.5% ALCOHOL	24000	Litre	15,84,000	26,400
				15,84,000	26,400

Case No.819 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore.	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred

HQ File No. 01/85/50/15/AM08/DES- VI	RLA File 07/24/40/19/AM08	Lic No./Date 0710051434 26.4.2007	Defer date 5.7.2007
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Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	67/0-12.5% ALCOHOL OPROCESSED STILL WINE 12.5% ALCOHOL PROCESSED STILL WINE	2280.000	Litre	2,766,400.00	46,107.00
		TOTAL		2,766,400.00	46,107.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	12.5% ALCOHOLIC RAW STILL WINE 12.5% ALCOHOLIC RAW STILL WINE	24000.000	Litre	1,584,000.00	26,400.00
			Total	1,584,000.00	26,400.00

Case No.820 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/391/AM07/DES- VI	RLA File 07/24/40/194/AM07	Lic No./Date 0710045999 12.7.2006	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	61/0- PROCESSED STILL WINE 12.5% ALCOHOL	2280.000	Litre	2,766,400.00	47,697.00
			Total	2,766,400.00	47,697.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE 12.5% ALCOHOL	24000.000	Litre	1584000.00	26400.00
		TOTAL		1,584,000.00	26,400.00

Case No.821 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Banglore.	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/219/AM07/DES- VI	RLA File 07/24/40/724/AM07	Lic No./Date 0710049874 31.1.2007	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
	67/- PROCESSED STILL WINE PROCESSED STILL WINE 12.5% ALCOHOL	22800.000	Litre	2766400.00	46107.00
			Total	2,766,400.00	46,107.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
1.	RAW STILL WINE RAW STILL WINE 12.5% ALCOHOL	24000.000	Litre	1584000.00	26,400.00
			Total	1,584,000.00	26,400.00

Case No.822 NC-VI Dt . 24.1.2008	Party Name: M/s. Grover Vineyards Ltd, Bangalore	Meeting No/Date 39/08 Date 24.1.2008	Status Deferred
HQ File No. 01/85/50/215/AM07/DES- VI	RLA File 07/24/40/706/AM07	Lic No./Date 0710049856 31.1.2007	Defer date 5.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
.1.	67/0- ROCESSED STILL WINE PROCESSED STILL WINE 12.5% ALCOHOL	2280.000	Litre	2,766,400.00	47,697.00
		TOTAL		2,766,400.00	47,697.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (EURO) Currency
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1.	RAW STILL WINE RAW STILL WINE 12.5% ALCOHOL	24000.000	Litre	1,584,000.00	26,400.00
			Total	1,584,000.00	26,400.00

Position:

Decision: Deferred.

The Committee granted an opportunity to Grover Vineyards Ltd, Bangalore to explain the case before Norms Committee. Sh.G.K. Raman attended the meeting on behalf of the firm. After hearing him Committee asked him to provide complete information alongwith relevant literature on process of manufacture of processed still wine 12.5% alcohol against import of raw still wine explaining the Value Addition.. He was also requested to give details as under :

(i) The quantity of wine imported & corresponding exports with documentary proof.

(ii) Whether the wine is imported in bulk containers, its commercial value & how the bulk container are disposed off.

The firm's representative requested for two weeks time to submit the requisite documents & information..

Accordingly, NC meeting deferred the case for further consideration till receipt of information from the firm.

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